

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

### **NOTIFICATION NO.46**

Dated Guwahati, the 13<sup>th</sup> June, 2022

**In supersession of all previous orders, the Gauhati High Court has been pleased to allot the Official Bungalow No.7 at Kharghuli (River Side), Guwahati to Hon'ble Mr. Justice N. Kotiswar Singh, Acting Chief Justice, Gauhati High Court, with effect from the date her Lordship, Hon'ble Mrs. Justice Rumi Kumari Phukan, vacates the same upon superannuation.**

**The Bungalow shall be treated as official residence of Hon'ble Mr. Justice N. Kotiswar Singh with effect from the date of occupation by his Lordship.**

**By Order,**

Sd/- Utpal Rajkhowa  
**REGISTRAR (ADMN.)**

**Memo No. HC. III-21/2006/ 2027 /G Dated: 13<sup>th</sup> June, 2022**

**Copy to:**

1. The Registrar (Vig. / Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Permsnent Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati, for information & necessary action.
5. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble the Acting Chief Justice, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati high Court, guwahati.
13. The A.O.(Judl)/\_\_\_\_\_,Gauhati high court, Guwahati.
14. The Protocol Officer, Gauhati High Court, Guwahati.
15. The Court Officer No. I/II, Gauhati high Court. They are directed to do the needful for making the Bungalow No.7 ready for occupation in co-ordination with PM&P section.
16. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.

**REGISTRAR (ADMN.)**

13/6/22